

DIVISION BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/298(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	AMREX MARKETING PVT. LTD. VS TRACTEL TIRFOR INDIA PVT. LTD. & ORS.
UNDER SECTION	SEC. 58(3) SEC. 59

Appearance (via video conferencing/physically)

Ms. Niharika Ahluwalia, Adv.] For the Petitioners
Ms. Sonakshi Chaturvedi, Adv.

ORDER

1. Ld. Counsels for Petitioners present.
2. Post this matter for further hearing on **13.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**